

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TP (HC)/24,25/CAA/2017
NAME OF THE TRANSFEROR : KKK MANAGEMENT & EDU SERVICES PVT LTD
NAME OF THE TRANSFERRE : K3 MANAGEMENT & EDU SERVICES PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	R. VIDHYASHANKAR R. ASHOKKUMAR	Counsel for Petitioners	
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ORDER

Shri R Vidyashankar, counsel for petitioners present. The matter is posted for hearing. Put up on 31.05.2017 at 10.30 A.M.

Pc-

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)